

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (IB)-55(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

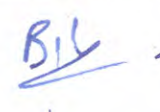

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

NAME OF THE COMPANY : M/S.

Indian Bank
V/s
Athena Demwe Power Ltd. Ors.


SECTION OF THE COMPANIES ACT: U/S 7 of Insolvency and Bankruptcy Code 2016

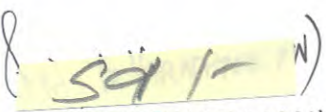
| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------|--------------------|-----------------------|---|
| 1 | BRIJESH KUMAR TAMBER | ADV | Pet |  |
| 2 | AJOK SHARMA | LEGAL MANAGER | Pet |  |

ORDER

At the request of the Learned counsel for the petitioner in order to enable to file tracking report with respect to the notices served, if any, on the respondent company, matter be posted on 19.04.2017.

Post the matter on 19.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)